

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3893
ANSWERED ON:25.08.2011
SALE OF DRUGS WITHOUT PRICE APPROVAL
Bali Ram Dr.

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the National Pharmaceutical Pricing Authority (NPPA) has come across cases where Levosalbutamol, Salbutamol anti asthmatic and narfloxacin Metronidazole formulations are being sold without price approval or at prices higher than the notified prices;
- (b) if so, the name of the companies, names of the products, the composition of maximum retail price and overcharged amount; and
- (c) the action being taken by the NPPA for the recovery of overcharged amount till date?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF THE STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (c): National Pharmaceutical Pricing Authority (NPPA) has noticed that some companies making Levosalbutamol, Salbutamol Anti Asthmatic narfloxacin Metronidazole formulations are selling their products without price approval or at prices higher than the notified prices.

Based on the information NPPA has issued Show cause notices / demand notices to some companies for overcharging for these formulations. A statement containing details of such companies, formulations, estimated overcharged amount and status of recovery is given in Annexure-I. As a number of cases are pending in various Courts and are sub-judice, recovery of the overcharged amount in such cases will be decided as per the direction of the concerned Courts.